

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/ 169 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami,
Principal Judge,
Family Court, Nalbari.

Dated Guwahati, the 8th January, 2021.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. FC. NLB/08/2019/08-10 dtd. 07.01.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 08.01.2021 along with station leave permission from the evening of 07.01.2021 till the morning of 11.01.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/ 170 /A, dated 8.1.2021

Copy to:.

1. The Project Manager, Gauhati High Court.

169/1/2021
JT.REGISTRAR (VIGILANCE)

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